

as per Dr. Thakur's directions.

[English]

The State authorities are being informed that the Ministry of Health and Family Welfare has accepted the findings of the trial conducted by Dr. Thakur for taking appropriate administrative action regarding the duration. The drug is available in adequate quantities at all levels of Health services in Bihar. Only proven drug resistant cases need be given Pentamidine. Supplies of Pentamidine reach Calcutta. I am really thankful to Dr. Thakur who has done a very valuable and commendable work in the field of Kala-Azar. We hope that we will be able to take up this issue with the State Government of not only Bihar but also with all the State Governments in the country where there are cases of Kala-Azar.

Sir, a number of suggestions have been made by hon. Members also. I want to assure them that we will definitely take action as Shri Madhav Reddiji, Shri Paswanji and all other hon. Members have suggested. They have suggested about the number of actions to be taken. We are going take action on those lines also. Anxiety has been shown by our hon. Members belonging to Bihar, West Bengal and others also. We are concerned about it. We will take concrete action to eradicate Kala-Azar.

[Translation]

I would once again thank all the hon. Members, especially Dr. Thakur for performing such a grand task. We are not only considering but are making research about it also. Whatever Dr. Thakur has done in this regard deserves appreciation and I feel that if we provide vaccine and medicines to the poor tribal people at a low price then we will certainly be able to prevent it in the near future and cure it properly. Therefore, I would like to thank Dr. Thakur through you.

12.56 hrs.

MATTERS UNDER RULE 377

[English]

- (i) Need for strict implementations of order banning certain drugs

SHRIMATI KISHORI SINHA (Vaishali) : Mr. Deputy-Speaker, Sir, though fixed EP combination drugs were banned on June 15, 1988, they still continue to be available across the counter in many drug shops. In Maharashtra, consumer group had to approach the High Court to force the Government to get the drug withdrawn. This shows that there is a gap of many weeks between the ban on a drug and its withdrawal from the market, during which chemists make a fast-buck playing on the gullibility of the public. It is also seen that while the fixed dose Estrogen-Progesterone drug is banned in tablet form, it still remains available and sold in injectible forms. Thus the very reason why the drug has been banned remains flouted. There is conspicuous lack of earnestness in implementing the ban on dangerous drugs. The Government can achieve the aims of such ban on irrational drugs and harmful ones only when it simultaneously forces the manufacturers on severe penalty to withdraw their stocks from the market.

- (ii) Need to formulate Master Plan for development of Inland Navigation in Orissa

SHRI LAKSHMAN MALLICK (Jagat-singhpur) : Sir, the State of Orissa is endowed with rivers, lakes and creeks with perennial flow. At present, the usage of the waterways has been limited to operation of some passenger launch services in the Chilka Lake, Chandabali, Aradi and Rajanagar. The proposal for the introduction of launch services on Satpada-Nuapada route is under the consideration of the Government. Still there is tremendous scope for introduction of launch services on some other routes like Balimela Reservoir and from Chandbali to Talchuna in the river Brahmani. The State Government of Orissa has requested the Inland Waterways Authority of India to approve and sanction funds for survey of navigational potential in Mahanadi from Dholpur to Cuttack and for development of Orissa Coast Canal. It is requested that it should

[Shri Lakshman Mallick]

be approved and sanctioned at an early date. There is a great scope of cargo movement from Talcher to Madras through river Brahmani via Paradeep. The Inland Waterways Authority should take immediate steps in this direction. I demand that Master Plan for long-term development should be formulated and implemented for the development of the Navigational sections in Orissa for passengers and goods traffic forthwith.

13.00 hrs.

[Translation]

- (iii) Need to lay the proposed railway line from Rewa to Sultanpur via Amethi

SHRI RAJ KARAN SINGH (Sultanpur) : Mr. Deputy-Speaker, Sir, there was a proposal to lay a new railway line from Rewa to Sultanpur via Manikpur and Amethi, but the above proposal has been shelved for some reasons. Once this line is laid, it will give North India a direct link with south bound trains and will also benefit thousands of pilgrims visiting Manikpur who have to cover a long distance to reach there for a holy dip in the Ganga. The above proposal may please be re-considered and the railway line laid from Rewa to Sultanpur via Manikpur and Amethi. At the same time, Sultanpur-Shahganj line via Kadipur may also be connected with this line, because Kadipur tehsil of Sultanpur district has not so far been covered by a railway line. It will be an effective step in the public interest.

- (iv) Demand for a medical college in Sagar, Madhya Pradesh

SHRI NANDLAL CHOUDHARY (Sagar) : Mr. Deputy-Speaker, Sir, the citizens of Sagar city in Madhya Pradesh have all along been demanding since 1946, i.e. prior to achievement of independence opening of a medical college in the city. A similar demand was also made to the Central Government and the State Government by Dr. Hari Singh Gaur, the founder of Dr. Hari Singh Gaur University, Sagar and a great philanthropist. A strong agitation had also been launched by the citizens jointly with the students of Sagar division during the earlier years of 1960's. An assurance to this effect had been given at that time, but the medical college has not so far been established. The citizens of Sagar district

and the students of Sagar division are again planning to launch a joint agitation demanding establishment of a medical college in Sagar. The students came to New Delhi last month and submitted a memorandum to the Union Minister of Health.

Sagar is the headquarters of Sagar Division. Dr. Hari Singh Gaur University is located in Sagar and the citizens as well as the students badly feel the absence of a medical college in and around Sagar.

It is, therefore, requested that a Medical College may please be established in Sagar.

- (v) Need to set up dairy farms in backward areas of the country

SHRI GANGA RAM (Firozabad) : Mr. Deputy-Speaker, Sir, Netherland and Switzerland have strengthened their economies with the help of milch cattle. In our country the National Dairy Development Council at Anand, a famous place in Gujarat has done a laudable work. It has expanded Dairy Development Schemes in cities like Bhopal, Calcutta and Delhi and these schemes have become very successful. Recently a sub-committee of M.Ps. visited Gujarat to study the successful implementation of cooperative programme being run in the State. During the course of this visit, we had the opportunity to see the Dairy Development Plant at Anand and talk to the concerned authorities. We were very much impressed by their performance. It is our conviction that if this scheme is implemented vigorously in other parts of the country, we can strengthen our economy with the help of milch cattle. This scheme will prove a boon to big, small and marginal farmers, farm labourers and people belonging to weaker sections. Giant Dairy Plants with the help of National Dairy Development Council may please be set up in dacoit infected Chambal valley of Agra district, backward areas of Fatehabad, Kheragarh and Shikohabad and other regions of the country where people are stricken with rampant poverty. The Ministry of Agriculture is requested to take suitable and effective action in this regard.

[English]

- (vi) Need to consider the demands of Shram Parishad, a constituent of Asom Gana Parishad

SHRI BHADRESWAR TANTI (Kalia-bor) : Sir, the workers and office-bearers